GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 2841

ANSWERED ON 06.08.2025

BIOGAS PLANTS IN HARYANA

2841. SHRI. SATPAL BRAHMACHARI

Will the Minister of **NEW AND RENEWABLE ENERGY** be pleased to state:

- (a) whether the Government has sanctioned any project for installation of biogas, biomass, or Compressed Bio-Gas (CBG) plants under National Bioenergy Programme in Sonipat Lok Sabha Constituency of Haryana;
- (b) if so, the number of plants sanctioned/installed so far along with their production capacity and investment amount and the number of local farmers or youth provided employment thereunder;
- (c) whether any financial/technical assistance has been provided to local bodies and Panchayats for scientific management of agricultural waste, cow dung and municipal solid waste and if so, the details thereof; and
- (d) whether the Government has conducted any assessment of monitoring, transparency, and effectiveness of implementation of bio-energy projects in Sonipat Parliamentary Constituency and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a)&(b) The details of projects supported under Phase-I of National Bioenergy Programme in Sonipat Lok Sabha Constituency of Haryana is given below:

- i. Waste to Energy 2 nos. projects
- ii. Biomass NIL
- iii. Biogas 19 nos. projects

The details of the plants supported are placed at **Annexure -I.**

In Sonipat Lok Sabha Constituency of Haryana, by setting up two nos. of Waste to Energy plants, approximate 7680 man-days of employment are provided. Whereas, by setting up 19 nos. of small household biogas plant, 532 man-days of employment are provided.

(c) There is no provision for any financial/technical assistance by the Ministry of New and Renewable Energy (MNRE) to local bodies and Panchayats for scientific management of agricultural waste, cow dung and municipal solid waste.

However, as per Ministry of Agriculture and Farmers Welfare (MoA&FW), the support being extended is placed at **Annexure-II**. Further, as intimated, the support being extended by Ministry of Housing and Urban Affairs, is placed at **Annexure-III**. In addition to this, **Galvanizing Organic Bio-Agro Resources Dhan** (GOBARdhan) launched under Swachh Bharat Mission (Grameen) Scheme ensures cleanliness in villages by converting bio-degradable waste like cattle waste, kitchen leftovers etc.

into Biogas and organic manure. It is the integral component of Solid Waste Management under Swachh Bharat Mission Grameen (SBM-G) Phase-II scheme.

As per the operational guidelines of SBM(G) Phase-II, financial assistance of up to ₹60 per capita is available for villages with a population of up to 5,000, and ₹45 per capita for villages with a population of above 5,000 for community level solid waste management activities such as providing community compost pits, procurement of waste collection vehicles and the construction of storage and segregation sheds at the village or Gram Panchayat level.

The operational guidelines also provide for at least one Plastic Waste Management Unit (PWMU) in each block in case clustering of blocks is not possible. A provision of up to ₹16 lakh per block has been made for the construction of a PWMU at the block level. Also, under Phase-II of SBM-G, financial assistance of up to Rs. 50.00 lakh per district is available for the complete programme period from 2020-21 to 2025-26 for setting up of Community level biogas plant. Community level biogas plants can be constructed at village/block/district levels under SBM(G) Phase-II.

As per the scheme guidelines of National Bioenergy programme, all installed bioenergy projects are inspected through Sardar Swaran Singh – National Institute of Bioenergy (SSS-NIBE) along with second inspection agency before release of Central Financial Assistance for transparency and effectiveness of scheme.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 2841 TO BE ANSWERED ON 06.08.2025 REGARDING "BIOGAS PLANTS IN HARYANA"

The details of projects supported under the Phase-I of National Bioenergy Programme in Sonipat Constituency given as under:

Sub-Component of National Bioenergy Programme	Total nos. of Projects Installed	Total Installed Capacity	Total CFA Sanctioned (In Rs. Crore)
Waste to Energy Programme (Bio-CNG)	2	8400 kg / day	7.0
Biogas Programme (Small Biogas Plants)	19	38 m³ / day	0.028
Biomass Programme	-	-	-

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 2841 TO BE ANSWERED ON 06.08.2025 REGARDING "BIOGAS PLANTS IN HARYANA"

As per the Ministry of Agriculture and Farmers Welfare (MoA&FW), the Department is implementing Crop Residue Management scheme and the information related to the said scheme is as under:

To support the efforts of the Governments of Punjab, Haryana, Uttar Pradesh and NCT of Delhi to address air pollution caused due to paddy stubble burning and to subsidize machinery required for management of crop residue, a Central Sector Scheme on Crop Residue Management has been implemented w.e.f. 2018-19. Under this scheme, financial assistance @ 50% is provided to the farmers for purchase of crop residue management machinery and @ 80% is provided to Rural Entrepreneurs (Rural youth & Farmer as an entrepreneur), Cooperative Societies of farmers, Registered Farmers Societies, FPOs and Panchayats for establishment of Custom Hiring Centres of crop residue management machines. Financial support of 65% up to a maximum of Rs. 1.50 Crore is also provided to paddy supply chain projects on the capital cost of machinery and equipments like higher HP Tractors, Cutters, Tedder, Medium to large Balers, Rakers, Loaders, Grabbers & Telehandlers. Financial assistance to the States and ICAR is also provided for undertaking Information, Education and Communication activities for mass awareness of farmers on crop residue management. The scheme promotes the usage of machines and equipments recommended by Indian Council of Agricultural Research (ICAR) for management of crop residues such as Super Straw Management Systems, Happy Seeder, Super Seeder, Smart Seeder, Zero Till Seed cum Fertilizer Drill, Mulcher, Shrub Master/Rotary Slasher, Paddy Straw Chopper, Hydraulically Reversible Mould Board Plough, Crop Reapers and Reaper Binders for in-situ management of crop residue and Balers & Straw Rakes for collection of straw for further ex-situ utilization.

During the period from 2018-19 to 2025-26 (as on 31.07.2025), Rs. 3951.16 crores have been released (Punjab — Rs. 1906.45 crores, Haryana — Rs. 1081.71 crores, Uttar Pradesh — Rs. 838.67 crores, Madhya Pradesh — Rs. 25.00 crores, NCT of Delhi — Rs. 6.05 Crores, ICAR- Rs. 86.06 crores & others Rs. 7.22 Crores). The states have distributed more than 3.24 lakh machines to the individual farmers and to more than 42880 CHCs in these States.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 2841 TO BE ANSWERED ON 06.08.2025 REGARDING "BIOGAS PLANTS IN HARYANA"

Under Solid Waste component of Swachh Bharat Mission Urban 2.0 (SBM-U 2.0), launched on 01.10.2021 with the objective of attaining 100% Garbage Free Cities (GFC), central assistance of fund are provided for setting up various type of waste processing facilities such as Material Recovery Facilities (MRFs), composting plants, biomethanation plants, Refused Derived Fuel (RDF) processing facilities, plastic waste processing facilities, waste to electricity plants, Construction and Demolition (C&D) waste plants, sanitary landfill including Waste to Energy Plants/CBG plant.

Ministry of Housing & Urban Affairs (MoHUA) supplements the efforts of States/UTs through the Swachh Bharat Mission-Urban by providing policy directions, financial and technical support. Various forms of assistance are being provided by the Government of India, inter alia.:

- (i) Additional Central Assistance (ACA) at varying rates of 25%, 33% and 50% to the States/UTs for different population category of cities for setting up of waste processing facilities such as compost, bio-methanation, waste-to-energy, Material Recovery Facility (MRF), Construction & Demolition Waste processing, Mechanical Road sweeping, dumpsite remediation, etc. Mission allocation of ₹226.9 crores is earmarked for the state of Haryana under SWM component of SBM-U 2.0, out of which action plan having Central Share (CS) of ₹207.71 (91.5%) crores have so far been approved.
- (ii) Technical support by way of manuals. advisories, designs, protocols covering all aspects of planning, designing and operation and maintenance of waste processing facilities.
- (iii) Funds for Capacity Building (CB) are provided to State and cities to create institutional capacity to effectively implement programmatic interventions to achieve mission objectives.
- (iv) Funds for Information, Education and Communication (IEC) is also provided to State and cities to ensure awareness creation along with large scale citizen outreach to intensify 'Jan Andolan' and institutionalize swachh behavior and related set of actions, towards achieving the vision of Garbage Free cities.